

RAJASTHAN HIGH COURT, JODHPUR

ORDER

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No.Estt.(RJS)/148/2017

Date : 21.12.2017

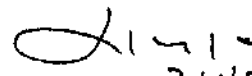
The order of appointment of following two selected candidates of RJS Examination, 2013 to the Rajasthan Judicial Service as Civil Judge & Judicial Magistrates in Civil Judge Cadre has been issued by the Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur vide No.F.19(1)Nyay/2013, dated 14.12.2017. The appointment of these officers would be with effect from the date they assume charge of their office as trainees in pursuance of these orders. They are directed to report at **Rajasthan State Judicial Academy, near Jhalamand Circle, Jodhpur on 08.01.2018 at 10:00 am Sharp** for Preliminary / Introductory Training :-

S. NO.	NAME OF CANDIDATE
1	MS. SONIYA VERMA
2	SHRI LOKESH KUMAR MEENA

The trainees shall be paid basic salary in the Pay Scale of Rs.27,700-770-33,090-920-40,450-1080-44,770 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly and in any manner.

BY ORDER


21.12.2017

(R.P. SONI)

REGISTRAR (ADMN.)

No.RJS/Estt.B2(i)/01/2012/Part-D/12850

Date : 21.12.2017

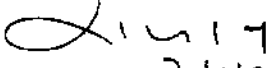
Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/ (Admn.)/ (Rules)/ (Examination)/(Class.)/ OSD (F&I), Rajasthan High Court, Jodhpur.
7. The Registrar H.Q. At New Delhi.
8. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.

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9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All District & Sessions Judges.
11. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur-342013 with reference to his letter dated 19.12.2017.
13. The Treasury Officer, Jodhpur City, Jodhpur.
14. **Ms. Soniya Verma and Shri Lokesh Kumar Meena** alongwith appointment order dated 14.12.2017 issued by the Government of Rajasthan and Welcome-Note & joining instructions and Personal Information Sheet issued by the Director, Rajasthan State Judicial Academy, Jodhpur. Both the candidates are further directed to regularly brows the website of the Rajasthan State Judicial Academy, Jodhpur i.e. **rajasthanjudicialacademy.nic.in**.
15. P.S. to all Hon'ble Judges sitting at Jodhpur.
16. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell.
RJS Leave/Jr. Actt./Building Cell.


21.12.2017
(R.P. SONI)
REGISTRAR (ADMN.)



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RAJASTHAN STATE JUDICIAL ACADEMY

WELCOME NOTE &

Instructions for 02 newly Appointed officers

(Ms. Soniya Verma and Shri Lokesh Kumar Meena)

in The Civil Judge Cadre Joining Induction Training (2017-18)

1. Rajasthan State Judicial Academy (RSJA) extends a warm welcome to newly appointed officers in the Civil Judge Cadre and wishes them a bright future.
2. Important information regarding training will regularly be uploaded on the official website of RSJA i.e. rajasthanjudicialacademy.nic.in. Trainee officers are advised to visit the website regularly.
3. Trainee officer shall report for joining at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur on 08.01.2018 at 10.00 am sharp for Preliminary/ Introductory Training (08.01.2018 to 13.01.2018) at RSJA. While reporting, as also on every occasion related with training, except when specifically exempted, the trainee officers must be wearing the prescribed uniform. The prescribed uniform is as under :-
 - (i) For Male officers: White shirt; white/white & black striped trousers; black coat; and black tie.
 - (ii) For Female officers: White saree with white blouse or white kurta and white Salwar/white churidar; and black coat.
- The trainee officers are advised to bring sufficient sets of prescribed uniform for regular use.
4. Stay arrangement for trainee officers is made at Officer's Hostel, Rajasthan State Judicial Academy, near Jhalamand Circle Jodhpur. It is mandatory for all the trainee officers to stay at RSJA for this institutional training and no application for exemption will be entertained.
5. An on line form for submitting personal information of every trainee officer is available on the official website of RSJA i.e. rajasthanstatejudicialacademy.nic.in. The trainee officers are directed to download and fill the form. They will have to submit this form along with Eight (08) passport size photographs to RSJA at the time of their joining.
6. It shall be the responsibility of the trainee officer to collect stationery items including bag, daily diary etc. from the **Registration Desk** at the time of joining.
7. RSJA will provide two working tea during working days of Institutional Induction Trainings. Apart from this, expenses towards boarding (morning tea, breakfast, lunch, dinner etc.) shall be borne by the trainee officers themselves. Therefore, the officers are advised to keep adequate financial arrangements for the same.

(4)

- 8 In order to complete the official requirements, every officer must have following documents with them:-
- a. **AADHAR Card**
 - b. **PAN Card**
 - c. **Savings Bank Account** in any of the branches of scheduled bank preferably in SBI.
 - d. **Proof of Date of Birth** viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth. (in original).
- It is advised that every trainee officer should complete the above requirements before joining and should bring **Two cancelled cheque leaves, AADHAR Card, PAN Card and proof of DOB** along with them at the time of joining.
- 9 The officers who are already in service of Government/Other organization, should get proper relieving order from their employer and submit the same to RSJA at the time of joining.
- 10 The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining.
- 11 Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.
- 12 The trainee officers are supposed to bring with them Civil Procedure Code, Criminal Major Acts and General Rules Civil & Criminal, for ready reference.
13. There shall be morning Yoga Class during the training period at the Academy and dress code for the Yoga Class is as under mentioned :-
- **Male Officer:-** White Tea Shirt, Black or Blue Short, White Socks and Sports Shoes.
 - **Female Officer:-** White Tea Shirt, Black or Blue Track Pant, White Socks and Sports Shoes.
- The trainee officers are supposed to bring with them sufficient sets of above mentioned uniform for Yoga Class.
- 14 The trainee officers who are lactating mothers and whose child is of or below 15 months of age, on submission of birth certificate of child, may be allowed to stay with an attendant (on sharing basis) at the quarter/room available in RSJA campus, at their own expenses.
- 15 **Conduct & Discipline**
- The trainee judicial officers are expected to strictly observe discipline of the training institute and conduct themselves properly. They must be courteous in dealing with the faculty, their colleagues and the members of the staff in the training institute. They will do nothing which may disturb others in the institute.
 - The conduct of a trainee officer should always be befitting a judicial officer inside as well as outside the campus.

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- The trainee officers must maintain standard of personal hygiene and social behaviour. They are expected to be punctual and dressed properly.
 - The trainee officers must keep the surroundings clean and maintain the cleanliness of the rooms, hostel and campus of the Academy.
 - The mobile phone is strictly prohibited in the class room.
 - Consuming alcohol and smoking is strictly prohibited.
 - Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her training.
- 16 During the entire period of training, the trainee officers shall be under the immediate control and supervision of **Shri Mohammad Asif Ansari, Dy. Director, RSJA.**
- 17 The contact numbers of Rajasthan State Judicial Academy office are **0291- 2720108 (Telefax), 2721788.**


19/12/2017
[Director]

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RAJASTHAN STATE JUDICIAL ACADEMY

Near Jt. Director Office, Medical Department, Jhalamand Circle,
Old Pati Road, Jodhpur- 342013, Phone : 0291-2720107, 2720108, 2721787, 2721788
Email : rsjadir-jod-rj@nic.in Website: rajasthanjudicialacademy.nic.in

PERSONAL INFORMATION SHEET

Merit No:

1.	Name of the trainee officer		Paste your latest PP Size Photograph	
	(a) In English			
	(b) In Hindi			
2.	Father's/Husband's Name			
	(a) In English			
	(b) In Hindi			
3.	Mother's Name			
	(a) In English			
	(b) In Hindi			
4.	Date of Birth			
5.	Marital Status			
6.	Home District			
7.	Present Address			
8.	Permanent Address			
9.	Contact Details			
	(a) Mobile No.			
	(b) Land Line No. (If any)			
	(c) E. Mail Id.			
10.	Educational Qualification			
11.	Blood Group			
12.	References of two persons to contact in case of emergency	S.No.	Name	Mobile No.
		1.		
		2.		
13.	Language Preference (Hindi/ English)			
14.	Details of previous employment (govt./private/PSU/others) :-			
	(a)	Employer		
	(b)	Post Held		
	(c)	Duration/Period		

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15.	Have you practiced as an advocate (If yes, mentioned details)	
	(a)	Place of Practice
	(b)	Duration/ period
16.	PAN No.	
17.	AADHAR No.	
18.	BHAMASHAH Card No.	
19.	Saving Bank Account Details	
	(a)	Account No.
	(b)	Name of Bank
	(c)	Branch Address
	(d)	IFSC Code No.
20.	Strong Points of your judicial knowledge	
	(a)	Academic Aspect
	(b)	Practical Aspect
21.	Weak Points of your judicial knowledge	
	(a)	Academic Aspect
	(b)	Practical Aspect
22.	Your expectations from the Induction Training	
23.	Any other information you wish to share	
Date:/...../.....		(Signature) Name :

FROM IPR SECY LAW

AOJ RJS

FAX NO. 181412227815

14 Dec. 2017 8:49PM

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राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(1)न्याय/2013

जयपुर दिनांक

14/12/2017

-शाखा-

माननीय उच्च न्यायालय की अनुशांसा पर माननीय राज्यपाल महोदय की आज्ञा से निम्न अधिकारियों को राजस्थान न्यायिक सेवा नियम, 2010 के नियम 28 के अनुसार 2 वर्ष के परीक्षाकाल पर राजस्थान न्यायिक सेवा परीक्षा, 2019 में वेतनमान 27700-770-33090-920-40450-1080-44770 में कार्यभार ग्रहण करने से विभाग से सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट के पद पर एतद्वारा नियुक्त किया जाता है:-

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15/12/17

क्र. सं.	नाम सर्व श्री	रोल नो.	मेरिट संख्या
1.	Ms. Soniya Verma	3154	(OBC-NCL-F)
2.	Shri Lokesh Kumar Meena	1989	(ST-M)

उक्त अधिकारियों के पदस्थापन/प्रशिक्षण के आदेश माननीय राजस्थान उच्च न्यायालय, जोधपुर द्वारा जारी किए जायेंगे।

माननीय राज्यपाल महोदय की आज्ञा से

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. सचिव, माननीय राज्यपाल महोदय, राजस्थान, जयपुर।
2. सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय।
4. शासन सचिव, कार्मिक विभाग।
5. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 11844 दिनांक 28.11.2017 के क्रम में।
6. निदेशक, पेंशन एवं पेंशनर्स वेल्फेयर विभाग, विद्युत मार्ग, ज्योति नगर, जयपुर।
7. रजिस्ट्रार (प्रशासन) राजस्थान उच्च न्यायालय, जोधपुर।
8. महासेवाकार (लेखा एवं हक), राजस्थान, जयपुर।
9. संबंधित व्यक्ति/निजी पत्रावली/रहित पत्रावली।

संयुक्त शासन सचिव

2155
14-12-17